

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CA(CAA) No.05/Chd/CHD/2018
alongwith
CA No.46/2018**

In the matter of:

Regional Director, Northern Region, Ministry of Corporate Affairs ...Applicant.

In the matter:

Sunbeam Premium Pvt. Ltd.

...Demerged Company

And

Sunbeam Hotels Pvt. Ltd.

...Resulting Company

Present: Mr. Deepankur Sharma, Advocate for the Regional Director, Northern Region, New Delhi and Official Liquidator, Chandigarh - Applicant.
Mr. Ravi Sharma and Mr. Girish Madan, Practising Company Secretaries for petitioner-companies.

On request the matter is adjourned to 22.03.2018 for arguments.

Sd/-
(Justice R.P. Nagrath)
Member(Judicial)

Sd/-
(Pradeep R. Sethi)
Member(Technical)

February 28, 2018
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